

**THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET**

APPLICATION NO.: _____

Applicant(s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
	<p>14.03.2007</p> <p><u>CP 3/2006 (TA 13/99)</u></p> <p>None present for applicant. Mr. V.S. Gurjar, Counsel for respondents.</p> <p>Learned counsel for the respondents submits that that the order of this Tribunal has been complied with. He further submits that this position was also pointed out on the last date of hearing.</p> <p>Accordingly, the present Contempt Petition is dismissed. Notices issued to the respondents are hereby discharged.</p> <p><i>[Signature]</i> (J.P. SHUKLA) MEMBER (A)</p> <p><i>[Signature]</i> (KULDIP SINGH) VICE CHAIRMAN</p> <p>AHQ</p> <p><i>Copy to Smt. Vide 2/6 & 2/7/07</i></p>